CORRIGENDUM TO PUBLIC ANNOUNCEMENT DATED APRIL 14, 2015,
DETAILED PUBLIC STATEMENT DATED MAY 22, 2015 AND THE DRAFT LETTER OF OFFER
DATED MAY 29, 2015 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

TASTY BITE EATABLES LIMITED

Registered Office: 204, Mayfair Towers, Wakdewadi, Shivajinagar, Pune, Maharashtra - 411 005
Tel.: +91 20 30216000 / 25531105 / 25530801; Fax: +91 20 30216035

OPEN OFFER ("OFFER") FOR ACQUISITION OF UP TO 6,61,490 (SIX LAKHS SIXTY ONE THOUSAND FOUR HUNDRED AND NINETY) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 10 (INDIAN RUPEES TEN) EACH ("EQUITY SHARES"), REPRESENTING 25.78% (TWENTY FIVE POINT SEVEN EIGHT PERCENT) OF THE FULLY DILUTED VOTING EQUITY SHARE CAPITAL OF TASTY BITE EATABLES LIMITED ("TARGET COMPANY"), AS OF THE 10TH WORKING DAY FROM DATE OF CLOSURE OF THE TENDERING PERIOD OF THE OFFER, FROM THE PUBLIC SHAREHOLDERS OF TASTY BITE EATABLES LIMITED ("TARGET COMPANY"), BY KAGOME CO., LTD. ("ACQUIRER") ALONG WITH PREFERRED BRANDS FOODS (INDIA) PRIVATE LIMITED ("PAC"), IN ITS CAPACITY AS THE PERSON ACTING IN CONCERT WITH THE ACQUIRER. SAVE AND EXCEPT FOR THE PAC, NO OTHER PERSON IS ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSE OF THIS OFFER.

This corrigendum ("**Revised Schedule Corrigendum**") is being issued by ICICI Securities Limited, for and on behalf of the Acquirer together with PAC in respect of the Offer to the public shareholders of the Target Company ("**Eligible Shareholders**") pursuant to revisions/amendments in the schedule of major activities relating to the Offer made in the Letter of Offer, as directed by SEBI vide their letter dated October 08, 2015.

This Revised Schedule Corrigendum should be read in continuation of, and in conjunction with the Public Announcement dated April 14, 2015 ('**PA**'), Detailed Public Statement dated May 22, 2015 ('**DPS**') and the Draft Letter of Offer dated May 29, 2015 ("**Draft Letter of Offer**").

Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the DPS and the Draft Letter of Offer. This Revised Schedule Corrigendum is being issued in all the newspapers in which the DPS was published.

The Eligible Shareholders of the Target Company are requested to kindly note the following revisions/amendments in the schedule of major activities relating to the Offer:

SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER

Nature of the Activity	Original Schedule	Revised Schedule
Issue of PA	Tuesday, April 14, 2015	Tuesday, April 14, 2015
Publication of the DPS in newspapers	Friday, May 22, 2015	Friday, May 22, 2015
Filing of Draft Letter of Offer with SEBI	Friday, May 29, 2015	Friday, May 29, 2015
Last date for public announcement of a competing offer*	Friday, June 12, 2015	Friday, June 12, 2015
Last date for receipt of comments from SEBI on the Draft Letter of Offer (in the event SEBI has not sought clarification or additional information from the Manager)	Friday, June 19, 2015	Thursday, October 08, 2015@
Identified Date**	Tuesday, June 23, 2015	Monday, October 12, 2015
Last date for dispatch of the Letter of Offer to the Eligible Shareholders	Tuesday, June 30, 2015	Monday, October 19, 2015
Last date for upward revision of the Offer Price and/or the Offer Size	Thursday, July 02, 2015	Wednesday, October 21, 2015
Last date by which a committee of independent directors of the Target Company is required to give its recommendation to the Eligible Shareholders of the Target Company for this Offer	Friday, July 03, 2015	Friday, October 23, 2015
Publication of advertisement containing announcement of the schedule of activities of this Offer, status of statutory and other approvals, if any, and procedure for tendering acceptances, in the newspapers where the DPS was published and notification to SEBI, BSE and the Target Company at its registered office	Monday, July 06, 2015	Monday, October 26, 2015
Commencement of tendering period	Tuesday, July 07, 2015	Tuesday, October 27, 2015
Closure of tendering period	Monday, July 20, 2015	Monday, November 09, 2015
Last date for payment to Eligible Shareholders	Monday, August 03, 2015	Thursday, November 26, 2015
Last date for issue of post-offer advertisement	Monday, August 10, 2015	Thursday, December 03, 2015
Last date for filing of final report with SEBI	Monday, August 10, 2015	Thursday, December 03, 2015

**There is no competing offer.*

***Date falling on the 10th (tenth) Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Eligible Shareholders to whom the Letter of Offer shall be sent. It is clarified that all owners (registered or unregistered) of Equity Shares (except the Acquirer, PAC, parties to the Transaction Document, Manager to the Offer and persons deemed to be acting in concert with each of them) are eligible to participate in this Offer at any time prior to the closure of the Tendering Period.*

@Actual date of receipt of SEBI Approval

Other Information

1. All other terms and conditions of the Offer as set out in the PA, the DPS and the Draft Letter of Offer remain unchanged.
2. The Acquirer and the PAC and their respective directors accept full responsibility for the information contained in the Revised Schedule Corrigendum and for the fulfillment of obligations under the SEBI (SAST) Regulations in respect of this Offer.
3. This Revised Schedule Corrigendum is also expected to be available on the SEBI's website (www.sebi.gov.in).

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED
ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai - 400 020, India
Tel.: (+91 22) 2288 2460; **Fax:** (+91 22) 2282 6580
Email: tbel.openoffer@icicisecurities.com; **Website:** www.icicisecurities.com
Contact Person: Mr. Ayush Jain/Mr. Vishal Kanjani
SEBI Registration Number: INM000011179

Date : October 13, 2015
Place : Mumbai